

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 26 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Revision Petition No. 1458/15 Rahul Badaya Vs. State	Sanjay Sharma	P.C. Bhandari
2	Dr. Y.C. Sharma, Advocate	S.B. Cr. ReVision Petition No. 577/15 & 578 Smt. Anita Singh Vs. State	S.R. Surana	Deepak Chauhan
3	Sh. Mohd. Hanif , RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2343/14 Kailash Chand Meena Vs. Smt. Gopi Devi	A.K. Bajpai	Vinod Kumar Sharma
4	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nancha	Deepak Pareek	Ajeet Maloo
5	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Bail Application No.8639/15 Pinki Kanoongo Vs. State	Saransh Saini	Rakesh Chandel
6	Sh. Ashok Sharma, Advocate	S.B. Civil First Appeal No. 242/05 Surendra Singh Vs. Thakur Raghuv eer	M.M. Ranjan	Sudesh Bansal M.C. Jain
7	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal
8	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
9	Sh. Ankur Rastogi, Advocate	S.B. Cr. Misc. Bail Application No. 12442/15 Saurabh Arya Vs. State	Chiranji Lal Saini	Neeraj Batra
10	Sh. Ankur Rastogi, Advocate	S.B. Civil Transfer Petition No. 41/15 & 40/15 Smt. Aarti Bhandari Vs. Neelesh Surana	Anil Upman	Shailendra Shrivastava
11	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)


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1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R.K. Agrawal	M.M. Ranjan
3	Sh. J.P. Goyal, Sr. Advocate	D.B. Civil Misc. Appeal No. 2873/14 Dr. Veerbhan Vs. Dr. Sonal Talpada	Rajeev Bhushan Bansal	Mahendra Shah
4	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 655/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
5	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 195/10 Smt. Lalita Devi Vs. Beena Awasthi	Ajeet Bhandari	Shailesh Prakash Sharma
6	Sh. O.p.Sharma- I RHJS (Retd. )	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
7	Sh. Pankaj Gupta , Advocate	S.B. Cr. Revision Petition No. 15/15Dilip Singh Vs. Smt. Kanchan Kanwar	Satish Khandal	O.P. Mishra
8	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
9	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No.200/2014 Prakash Chand Vs Lal Chand	Sudesh Bansal	Gaurav Sharma
10	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No.60/2015 & 249/02 Radhey Shyam Vs. Hari singh	R.P. Garg	Jitendra Pandey
11	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissaria

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